GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1494

TO BE ANSWERED ON THE 29TH JULY, 2025/ SRAVANA 7, 1947 (SAKA)

GLOBAL COOPERATION IN CURBING TERROR FINANCING

†1494. SHRI CHANDAN CHAUHAN:

SHRI PRADEEP KUMAR SINGH:

SHRI DARSHAN SINGH CHOUDHARY:

SHRI KRIPANATH MALLAH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the manner in which india has demonstrated global leadership against terror financing through a recent capacity building programme for the Central Asian Republics;
- (b) whether Indian agencies are sharing any specific technical expertise with Central Asian representatives;
- (c) if so, the details thereof;
- (d) whether there is any plan to extend such partnership in the future to other regions facing similar challenges such as terror financing; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): Government has organised Capacity Building Programme for representatives of the Central Asian Republics (CARs) on Combating Financing of Terrorism (CFT) through Cryptocurrencies, Crowdfunding and Non-Profit Organizations on 21st–22nd April 2025 in New Delhi.

This initiative reflects India's commitment to international cooperation in combating the financing of terrorism, especially emerging threats through digital means and misuse of social structures. The programme was delivered by technical experts from Department of Revenue, Financial Intelligence Unit India (FIU IND), National Investigation Agency (NIA), and Ministry of Home Affairs along with an Expert from Eurasian Group (EAG), including sessions on:

- 1. Detection and investigation of virtual asset misuse
- 2. Typologies on crowdfunding for extremist activities
- 3. Regulatory and financial intelligence frameworks for monitoring Non-Profit Organisations (NPOs).

India is sharing technical expertise with Central Asian representatives through various programmes. These programmes included hands-on sessions and closed-door consultations on:

- 1. Intelligence gathering in terrorism related investigations.
- 2. Emerging risks from misuse of Virtual Asset Service Provider (VASP)
- 3. Exploitation of crowdfunding platforms.
- 4. Financing of radicalization and mechanisms for risk profiling of NPOs

- 5. Case studies from Indian agencies including the Financial Intelligence
 Unit-India (FIU-IND), Enforcement Directorate (ED) and the National
 Investigation Agency (NIA).
- (d) & (e): India hosted "No Money for Terror Conference" in 2022, wherein the focus was on countering the terror financing. This conference was attended by delegations of 77 countries and 16 organizations including member states of the Financial Action Task Force (FATF), FATF-Styles Regional Bodies (FSRBs), G-20 etc.

India is also member of two regional groups on Combating Financing of Terrorism (CFT), i.e. Asian Pacific Group (APG) and Eurasian Group (EAG).

India engages in cooperation through these groups from time to time.
